IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 220
(IB)-917(ND)2019
IA/2702/2020, New IA/355(ND)2021 New IA/378(ND)2021

IN THE MATTER OF:

M/s. Ved Contracts Pvt. Ltd. ... **Applicant/Petitioner**

Versus

M/s. RG Infra Build Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 10.02.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT: Adv Mohit Nandwani for RP/Applicant

ORDER

Renotify this case on 08.03.2021.

T.S. Singh
(Court Officer)

Parul